

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). As per extant rules, dismissal or removal from service of a Government servant entails forfeiture of his claim for pension. Accordingly, a Government servant who is dismissed or removed from service consequent on his conviction by a court of law in a criminal case is not eligible for any pension. The rules also provide for withholding or withdrawing a pension or a part thereof either permanently or for a specified period if the Government servant is convicted of a serious crime by a court of law subsequent to his retirement. These provisions are broad enough to cover crime against women

#### **Polluted Air in Metropolitan Cities**

4033 SHRI L K ADVANI  
SHRI SHANKERSINH  
VAGHELA

Will the PRIME MINISTER be pleased to state:

(a) whether a study in Bombay has shown that breathing the polluted air there is as much harmful as smoking ten cigarettes a day;

(b) if so the details thereof, and

(c) the situation prevailing in other metropolitan cities and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). No, Sir, the Government is not aware of any such study in this regard

(b) The ambient air quality is within the prescribed limits except for particulate matter. The levels of particulate matter are on the higher side largely due to natural dusty

conditions. From cigarette smoking, the exposure is mainly to carbon monoxide. This level of exposure is several orders of magnitude to the levels in the ambient air of metropolitan cities.

#### **Buildings for Navodaya Vidyalayas**

4034. SHRI MULLAPPALLY RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) whether all the Navodaya Vidyalayas have the requisite buildings and infrastructure,

(b) if not, the details of shortages reported; and

(c) the steps being taken by Government to provide suitable buildings to these Vidyalayas?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M G.K MENON) (a) No, Sir.

(b) Most of the shortages pertain to inadequacy of dormitories, staff quarters and class-rooms due to the fact that all the Navodayas Vidyalayas have initially been started in temporary/semi-permanent structures given by State /UT Governments.

(c) On account of financial constraints, buildings are being constructed in a phased manner. To begin with, in phase I, constructions have been undertaken to meet the requirements of students in classes VI to IX. In 130 Navodaya Vidyalayas, phase I works are under various stages of progress. In 90 Navodaya Vidyalayas, construction of part of phase I buildings is under various stages of progress. In 41 Navodaya Vidyalayas,